

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JOGVICK MANUFACTURING AND TRADING PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Jogvick Manufacturing and Trading Private Limited
2.	Date of incorporation of corporate debtor	25/02/1998
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15520WB1998PTC086636
5.	Address of the registered office and principal office (if any) of corporate debtor	The Millenium, 235/2A, A.J.C. Bose Road, 4th Floor Kolkata-700020, West Bengal.
6.	Insolvency commencement date in respect of corporate debtor	17 <sup>th</sup> April, 2023
7.	Estimated date of closure of insolvency resolution process	14 <sup>th</sup> October, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Jitendra Lohia Regn.No: IBBI/IPA-001/IP-P00170/2017-18/10339
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 2/7 Sarat Bose Road, 2nd Floor, Vasundhara Building, Near Hindustan Club, Kolkata-700020, West Bengal. Email id: <a href="mailto:jitulohia@knjainco.com">jitulohia@knjainco.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Klass Insolvency Resolution Professionals Pvt. Ltd. 2/7 Sarat Bose Road, 2nd Floor, Vasundhara Building, Near Hindustan Club, Kolkata-700020, West Bengal. Email id: <a href="mailto:cirp.jogvick@gmail.com">cirp.jogvick@gmail.com</a>
11.	Last date for submission of claims	01 <sup>st</sup> May, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N. A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N. A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Jogvick Manufacturing and Trading Private Limited** on 17th April, 2023.

The creditors of **Jogvick Manufacturing and Trading Private Limited**, are hereby called upon to submit their claims with proof on or before **1st May, 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [N.A.] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19.04.2023  
Place: Kolkata



*Jitendra Lohia*  
Sd/-

**JITENDRA LOHIA**

Interim Resolution Professional

Reg No: IBBI/IPA-001/IP-P00170/2017-18/10339

AFA No: AA1/10339/02/241223/105309 valid up to 24.12.2023